

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3734**

**TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA)
INTER-STATE COUNCIL**

3734. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the 12th Inter-State Council Standing Committee Meeting has been held recently at Delhi and if so, the details thereof;

(b) whether the State Government of Andhra Pradesh has made a demand to the Committee to include environment which is now in the Central list, in the concurrent list and if so, the detail thereof; and

(c) the response of the Union Government to such request?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) : The 12th & 13th Meetings of the Standing Committee of Inter-State Council were held on 25.11.2017 and 25.05.2018 respectively. During the 13th meeting, Recommendation No. 6.1.01 of the Punchhi Commission regarding inclusion of the subject 'Environment, Ecology and Climate Change' in the Union List was discussed. The Finance Minister, Government of Andhra Pradesh, who attended the meeting on behalf of the Chief Minister, averred that this subject may be included in the Concurrent List.

(c): Considering the divergence in opinions, the Standing Committee recommended that various views expressed in the meeting may be placed before the Inter-State Council for wider consultation and decision.
